

**THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR
UNREADY LIST**

DATE OF PUBLICATION-22/04/2025

LAST DATE-10/06/2025

Note : The parties and advocates concerned are requested to make payment further advance or remove office objections to make their certified applications will be filed without any action.

SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	2142/25	WP	2761/24	ROHIT BORANKAR	13/-
2	2428/25	CAL	5/12	KIRTI SATPUTE	POWER?
3	2216/25	WP	3390/24	P. D. MEGHE	76/-
4	2394/25	WP	5741/24	REYNOLD T. ANTHONY	41/-
5	2070/25	SA	593/07	DAMODHAR S. PANDE	3RD PARTY?
6	2393/25	WP	4810/24	NARESH R. SABOO	257/-
7	V350/25	PIL	8/10	P. V. DANDEKAR	FW
8	2386/25	WP	4738/02	SMITA G. SUTWANE	FW
9	2233/25	SA	579/18	N. S. WARULKAR	FW
10	2057/25	CAL	25/2000	SHEKHAR JOSHI , NAGPUR	FW
11	2056/25	CAL	24/2000	SHEKHAR JOSHI, NAGPUR	FW

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SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	2203/25	APL	1367/24	VARUN KATARIA	12/-
2	V 355/25	WP	295/25	LAXMAN T.DURGE	90/-
3	V 343/25	WP	1821/23	C.F.BHAGWANI	100/-
4	2050/25	WP	2589/20	S.H. BHATIA	600/-
5	2357/25	WP	1511/98	SURAJ A. BHAGAT	POWR REQ?

**THE HIGH COURT OF JUDICATURE AT BOMBAY
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DATE OF PUBLICATION-24/04/2025

LAST DATE-12/06/2025

Note : The parties and advocates concerned are requested to make payment further advance or remove office objections to make their certified applications will be filed without any action.

SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	2486/25	BA	1195/21	SHAKIL V. DESHMUKH	3RD PARTY?
2	V 1070/25	SA	103/94	A.H. JAMAL	FW
3	2415/25	FA	159/13	SHAILESH PILLEWAN	FW
4	2262/25	SA	271/01	B.B. PANTAWANE	3RD PARTY?
5	2281/25	FA	1256/19	RAHUL J. SHINDE	70/-
6	2288/25	FA	1011/19	R.J. SHINDE	70/-
7	2048/25	WP	2473/22	S.H. BHATIA	119/-
8	2049/25	WP	3172/22	S.H. BHATIA	12/-
9	V 1147/25	CAO	448/13	PAVANESH R. AGRAWAL	2000/-

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DATE OF PUBLICATION-25/04/2025

LAST DATE-13/06/2025

Note : The parties and advocates concerned are requested to make payment further advance or remove office objections to make their certified applications will be filed without any action.

SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	2496/25	WP	2335/23	PRAVIN SHEWARE	ID PROOF?
2	V 368/25	WP	892/15	SUNIL D. SHUKLA	POWER?
3	2302/25	WP	2598/16	ANWAR ALI SAIYYED	19/-
4	2387/25	WP	3058/24	D.B.WALTHARE	110/-
5	2422/25	WP	632/25	C.S. SHINDE	ID PROOF?
6	2319/25	WP	2413/24	P.V. DANDAVATE	300/-

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DATE OF PUBLICATION-28/04/2025

LAST DATE-16/06/2025

Note : The parties and advocates concerned are requested to make payment further advance or remove office objections to make their certified applications will be filed without any action.

SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	1086/25	WP	8766/18	A.K. WAGHMARE	30/-
2	2366/25	REVN	53/22	MANOJ P. KARIYA	50/-
3	V 361/25	ABA	570/13	SANTOSH G. DHOK	ID PROOF?
4	2524/25	APEAL	334/23	F.N. HAIDARI	75/-
5	V 356/25	WP	423/16	NARESH ANJANKAR	POWER
6	V 357/25	WP	423/16	NILESH ANJANKAR	POWER?

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DATE OF PUBLICATION-29/04/2025

LAST DATE-17/06/2025

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SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	2566/25	SA	34/20	ISHWAR P. BAGDE	SING ON ADHAR?
2	2418/25	WP	3584/24	ANIL A. DHAWAS	60/-
3	2584/25	APL	577/19	NAGORAO R. KHANDERAO	3RD PARTY?
4	2585/25	APL	558/15	NAGORAO R. KHANDERAO	3RD PARTY?
5	2477/25	WP	1161/18	KARTIK SHUKUL	160/-
6	2634/25	WP	13/16	HARMAIN KHAN	POWER?
7	2589/25	APL	887/21	NAGORAO	519/-
8	V 345/25	PIL	54/24	B.P. BHATT	600/-

**THE HIGH COURT OF JUDICATURE AT BOMBAY
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DATE OF PUBLICATION-02/05/2025

LAST DATE-18/06/2025

Note : The parties and advocates concerned are requested to make payment further advance or remove office objections to make their certified applications will be filed without any action.

SR NO	U- NO	CASE NO		ADVOCATE/PARTY NAME	OBJECTION
1	2678/25	WP	6969/23	VIJAY A. KOTHALE	20/-
2	2212/25	WP	6285/24	K.V. KOTHALE	12/-
3	2346/25	SA	228/06	ANKUSH M. TIRUKH	05/-
4	2529/25	WP	837/24	S.Y. DEOPUJARI	90/-
5	2530/25	WP	846/24	S.Y. DEOPUJARI	90/-
6	2594/25	FA	285/22	RAJKUMARI RAI	110/-
7	2385/25	WP	3180/24	SUYOG SRIRAME	1000/-
8	1424/25	CRI.WP	759/22	MAUSAM WHARWADE	4749/-
9	1503/25	WP	2035/19	DHAWAL DHUMAL	1300/-